

*The Lok Sabha reassembled after lunch
at six minutes past Fourteen [of the
Clock.*

(SHRI CHINTAMANI PANIGRAHI
In the Chair)

**TRANSFORMER AND SWITCHGEAR
LIMITED (ACQUISITION AND
TRANSFER OF UNDERTAK-
INGS) BILL***

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) : Sir,
I beg to move for leave to introduce a Bill
to provide for acquisition and transfer of
the undertakings of the Transformer and
Switchgear Limited with a view to securing
the better utilisation of the available infra-
structure thereof and to modernise and
augment the production of transformers,
switchgears and other allied electrical equip-
ments by the said undertakings so as to
subserve the interests of the general public
by ensuring the continued supply of the
aforesaid articles which are essential to the
needs of the economy of the country and
for matters connected therewith or incidental
thereto.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce
a Bill to provide for the acquisition and
transfer of the undertakings of the
Transformer and Switchgear Limited
with a view to securing the better utili-
sation of the available infra-structure
thereof and to modernise and augment
the production of transformers, switch-
gears and other allied electrical equip-
ments by the said undertakings so as to
subserve the interests of the general
public by ensuring the continued supply
of the aforesaid articles which are
essential to the needs of the economy
of the country and for matters connected
therewith or incidental thereto."

The motion was adopted.

SHRI NARAYAN DATT TIWARI : I
introduce the Bill.†

**STATEMENT RE TRANSFORMER
AND SWITCHGEAR LTD. (ACQ-
UISITION) AND TRANSFORMER
OF UNDERTAKINGS) ORDI-
NANCE, 1983.**

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) : Sir, I
seek your permission to lay on the Table an
explanatory statement (Hindi and English
versions) giving a reasons for immediate
legislation by the Transformer and Switch-
gear Limited (Acquisition and Transfer of
Undertakings) Ordinance, 1983.

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND WORKS
AND HOUSING (SHRI BUTA SINGH) :
With your permission Sir, I rise to
announce that Government Business in
this House during the week commencing
5th December, 1983 will consist of :—

1. Consideration of any item of Go-
vernment Business carried over from
today's Order Paper.
2. Discussion on the Resolution seeking
disapproval of the Transformer and
Switchgear Limited (Acquisition and
Transfer of Undertakings) Ordinance,
1983 and consideration and passing
of the Transformer and Switchgear
Limited (Acquisition and Transfer of
Undertakings) Bill, 1983.
3. Discussion on the Resolution seeking
disapproval of the Textile Undertakings
(Taking over of Management) Ordina-
nce, 1983 and consideration and
passing of the Textile Undertakings
(Taking over Management) Bill, 1983.
4. Discussion and voting on the Supple-
mentary Demands for Grants
(General) for 1983-84.
5. Discussion on the Sixth Five Year
Plan, 1980-85 Mid-term-Appraisal.
6. Consideration and passing of :—
(i) The Lepers (Delhi, Andaman
and Nicobar Islands, Lakshad-

*Published in Gazette of India Extra ordinary Part II, section 2, dated 2.12.1983.

†Introduced with the recommendation of this Previlent.